

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/(IB)/2017
NAME OF THE PETITIONER(S) : PRAKASH PARCEL SERVICES LTD
NAME OF THE RESPONDENT(S) : LOGOS INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Preethi. S. Arasu for Rajagopal & Raghunathan Associates	Counsel for Petitioner	Preethi
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ORDER

Counsel for the Petitioner present. The **Registry** is directed to send fresh notice to ROC to file detailed status report in relation to the Corporate Debtor. Counsel for the Petitioner is also directed to send private notice to the ROC and file proof of the same.
Put up on **20.11.2017 at 10.30 A.M.**

SD
MEMBER (TECHNICAL)
ghk

SD
MEMBER (JUDICIAL)

Notice vide email
sent on 25/10/17
SSP